

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
26-09-2022 AT 10:30 A.M. THROUGH VIDEO CONFERENCE.

**CP No.71/241/HDB/2019**  
U/s 241 of Companies Act, 2013

**IN THE MATTER OF:**

Vejendra Srinivasa Rao

**...Petitioner**

Vs

Ganga Rocks Pvt Ltd & 8 Others

**...Respondent**

**CORAM:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. VEERA BRAHMA RAO AREKAPUDI, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Re-opened the Company Petition for further hearing. No representation for the  
Petitioner.

The matter stands adjourned for hearing to 09.11.2022.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**